

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

S V DISTRIBUTORS PRIVATE LIMITED OPERATING IN DISTRIBUTORSHIP ACTIVITY OF LIQUOR BUSINESS AT MAHARASHTRA, TELANGANA, KARNATAKA, GOA, MADHYA PRADESH

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	S V Distributors Private Limited PAN: AABCS3588D CIN: U51900MH1994PTC076003
2.	Address of the registered office	Unit No. 228, Keytuo Industrial Estate, Kondivita Road, Andheri(East), Mumbai- 400059
3.	URL of website	N.A.
4.	Details of place where majority of fixed assets are located	Mumbai.
5.	Installed capacity of main products/ services	Corporate Debtor is into Distributorship Activity of liquor business.
6.	Quantity and value of main products/ services sold in last financial year	Quantity - 13,09,003 Cases (12 bottles per Case) Amount (Net off VAT) – Rs. 4,91,59,03,426 For FY 2022-23
7.	Number of employees/ workmen	26 Employee (At the initiation of CIRP there were 64 Employees, out of which 38 Employees are relived)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	The same can be obtained by the Prospective Resolution Applicants by sending a mail on ip.svdpl@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same can be obtained by the Prospective Resolution Applicants by sending a mail on ip.svdpl@gmail.com
10	Last date for receipt of expression of interest	10-10-2024
11	Date of issue of provisional list of prospective resolution applicants	15-10-2024
12	Last date for submission of objections to provisional list	20-10-2024
13	Date of issue of final list of prospective resolution applicants	25-10-2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25-10-2024
15	Last date for submission of resolution plans	25-11-2024

16	Process email id to submit Expression of Interest	ip.svdpl@gmail.com
----	---	--

Manoj Agarwal



IP Manoj Kumar Agarwal

Interim Resolution Professional of M/s S V Distributors Private Limited

IBBI Reg. No. IBBI/PA-001/IP-P00714/2017-2018/11222

Correspondence Address:

Finvin Turnaround and Restructuring Private Limited situated at 605, 6th Floor, Sunteck Crest, Mukund Nagar Road, Andheri (E), Mumbai, MH - 400059.

Correspondence Email:

ipmanoj.agarwal@gmail.com / ip.svdpl@gmail.com

AFA Valid till: 22/11/2024

Date – 17-09-2024

Place - Mumbai